Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 99 of 2009

Dated: 22nd October, 2010

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member Hon'ble Mr. Justice P.S. Datta, Judicial Member

In the matter of:

Punjab State Electricity Board Appellant (s)

Versus

Punjab State Electricity Regulatory Commission ... Respondent (s)

Counsel for the Appellant (s): Mr. M.G. Ramachandran & Mr. Anand K.Ganesan

Counsel for the Respondent (s): Mr. Sakesh Kumar for PSERC

Mr. J.C. Shukla, Registrar PSERC

ORDER

Written submissions have already been filed by the learned counsel for the Commission on 19th October, 2010. Learned counsel for the Appellant wants to file comprehensive written submissions in reply to the said written submissions filed by the Commission. He is permitted to file the same on or before 27th October, 2010 after serving copy on the other side.

Judgment reserved.

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam) Chairperson

vs/za